

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4878  
ANSWERED ON:07.08.2009  
OWNERSHIP RIGHTS OF MARKETS TO LOCAL BODIES  
Verma Smt. Usha

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Union Government has decided to grant ownership rights to the allottees of their shops, allotted by the Directorate of Estates;
- (b) if so, whether this process has been completed and if so, the details thereof;
- (c) whether his Ministry has constituted any Committee to monitor the progress of decision of Union Government;
- (d) if not, whether his Ministry is planning to constitute any such Committee and whether the Union Government's decision is being implemented by the concerned local bodies as per the envisaged plan; and
- (e) if not, the time by which the said decision is likely to be implemented?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT( SHRI SAUGATA ROY )

- (a): Yes, Madam.
- (b): Information is being collected and will be laid on the Table of the Sabha.
- (c)&(d): No, Madam.
- (e): Question does not arise in view of (c) & (d).